

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3124
ANSWERED ON:23.08.2006
UNIFORM LICENCE FEE FOR TELECOM SERVICES .
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) Whether the Government has any proposal to set up uniform licence fee for mobile and fixed phone services;
- (b) If so, the details thereof alongwith the target fixed for implementing the same; and
- (c) The revenue losses likely to be incurred as a result thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) to (c) Associations of Telecom Service Providers have given representations for reducing the licence fee to a uniform rate of 6% of Adjusted Gross Revenue. This proposal is under examination of the Government. This being a policy matter, no time limit can be fixed for implementing the same. The revenue implications will be clear only after the examination is completed.